(d) if so, what are the findings thereof and if not, what are the reasons therefor?

THE MINISTER OF HUMAN RE-SOU KCE DEVELOPMENT AND THE MINISTER OF HEALTH AMD FAMILY WELFARE (SHRI P. V. NA-RAS1MHA RAO): (a) Companies manufacturing combinations of Oestrogen and Progesterone and promoting for indications other than Oral Contraceptive are M/s. Infer (India) Ltd., M]s. Unichem Ltb. and M|s. Nicholas Laboratories.

- (b) Government initiated action to ban fixed dose combination of Oestrogen and Progesterone except those used for contraception. Some firms filed writ petitions in the High Court and obtained stay orders against this decision from the High Court in respect of their formulations.
- (c) and (d) The Supreme Court has recently directed the Drugs Controller (India) to consider whether combinations of Oestrogen and Progesterone pose danger to the public and should be banned or not. Accordingly ' the Drugs controller (India) has already held two public Hearings on 5th February, 1987 and 10th April, 1987 respectively. The Drugs Controller (India) has requested the Supreme Court for extension of time six months to study arid evaluate these documents, so that a decision in the matter can be finalised in consultation with experts.

Court cases filed by Employees of Kendriya Vidyalaya Sangathan

1723. SHRI YALLA SESI BH'J-SHANA RAO:

> SHRI ASHOK NATH VERMA;

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) wh-at is the total number of cases fu>d by different categories of

- | employees of Kendriya Vidyalaya I Sangathan in various High Courts of the country as on the 31st March, j 1987;
 - (b) details of these court cases pending as on above date, subject, category and High court-wise; and
 - (c) what i_s the total amount of expenditure incurred by the Sangathan annually on this account during
- the last three years?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) and (b) 67 as on 31-3-1987. Details are at Anne-xure, [See Appendix CXLII, Anne-xure No. 86]

(c) The expenditure is incurred by the concerned Kendriya Vidya-layas and records are not maintained at the Headquarters of the Kendriya Vidyalaya Sangathan. However, the information is being collected and will be laid on the Table of the Sabha.

Swiss Donation for setting up of a Home for orphans in Assam

- 1724. SHRI PARVATHANENI UPE-NDRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that money donated by the Swiss Red $Cros_s$ to the Indian Red Cross Society to set up a home for orphans in Assam fol lowing the Nellie massacre in 1983, has been returned to the Swiss Red Cross; and
- (b) if so, what are the reasons for th_e non-utilisation of the Swiss do nation?

THE MTN^TSTER OF HUMAN RESOURCE DEVELOPMENT AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P. V NA-RASIMHA RAO): (a) and (b)' The Indian Red Cross Society received